

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 10139 of 2015 - DB

(Arising out of OIA-VAD-EXCUS-002-APP-543-2014-15 dated 10/11/2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

A K Brothers

16-d, Natraj Society,
B/h Delux Society, Nizampura,
Vadodara, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Dhaval K Shah, Shri Jigar Shah, Shri Amal Dave, Shri Hardik V Vora, Shri Parth Rachchh, Shri Amber Kumrawat, Advocate & Shri Sanju Mehta , Shri Kaushani Shah, Chartered Accountant appeared for the Appellant
Shri Tara Praksah, Deputy Commissioner (AR), appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 02.08.2024
DATE OF DECISION: 11.09.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10077 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**